

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

No. OA 350/1317/2017
MA 350/798/2017

Date of order : 7.3.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

TOHIRUDDIN SEKH

S/o Adalat Sekh
Unemployed youth,
R/o Vill. - Adampota,
PO - Tentulberia,
PS - Nakashipara,
Dist. - Nadia, Pin - 741138,
West Bengal.

...APPLICANT.

VERSUS

1. Union of India, through
The General Manager
Eastern Railway,
Fairlie Place,
Kolkata – 700001.
2. The Chairman (Rectt)
Railway Recruitment Cell,
Eastern Railway,
56 C.R. Avenue,
RITES Building,
1st Floor,
Kolkata – 700012.
3. The Sr. Personnel Officer (Rectt)
Railway Recruitment Cell,
Eastern Railway,
56 C.R. Avenue,
RITES Building,
1st Floor,
Kolkata – 700012.

RESPONDENTS.

For the applicant : Mr.J.R.Das, counsel

For the respondents: None

O R D E R (ORAL)

Per Ms. Manjula Das, Judicial Member

Mr.J.R.Das, 1d. Counsel appeared on behalf of the applicant. None
appeared on behalf of the respondents.

2. Mr.J.R.Das, 1d. Counsel for the applicant produced a letter dated 28.2.2018 written by the applicant addressed to the 1d. Counsel for the applicant himself with a request to withdraw his case. The letter is taken on record.

3. In view of the submissions made by the 1d. Counsel for the applicant and taking into account the letter dated 28.2.2018 written by the applicant, the matter is dismissed as being withdrawn.

4. The OA and the MA therefore stands dismissed as withdrawn. No order as to costs.

(DR. NANDITA CHATTERJEE)
ADMINISTRATIVE MEMBER

(MANJULA DAS)
JUDICIAL MEMBER

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